NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 14/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

M/s. Raj Infrastructural Technologies (I) Pvt. Ltd.

V/s.

M/s. Octage Green Power and Sugar Ltd.

SECTION OF THE COMPANIES ACT: 237, 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

36 Orya Bile i/b Solomon Q.Co.

Jor Respondent No. 1 to 3

Mahesh Athavale
Anagha Anasingaray y Peritaners

Anagha Anasingaray y Peritaners

Anagha

ORDER TCP 14/237,397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 5.3.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KÚMAR Member (Judicial)